- section (4) of Section 62 of the Indian Veterinary Council Act, 1984, a copy each (in English and Hindi) of the following papers:
- (a) Annual Report and Accounts of the Veterinary Council of India, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 520/18/24]

Report (2022-23) of MGNREGA, New Delhi and related papers

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (a) Annual Report of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), New Delhi, for the year 2022-23.
- (b) Statement giving reasons for the delay in laying the papers mentioned (a) above.

[Placed in Library. See No. L.T. 700/18/24]

Report of (2023-24) ICAR, New Delhi and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (a) Annual Report of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2023-24.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 330/18/24]

Notification of the Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): Sir, I lay on the Table, a copy (in English and Hindi) of Ministry of Railways

Notification No. G.S.R. 409(E)., dated the 16th July, 2024, publishing the Railway Servants (Discipline and Appeal) (Second Amendment) Rules, 2024., framed under Article 309 of the Constitution of India.

[Placed in Library. See No. L.T. 548/18/24]

Report and Accounts (2021-22) of BIC, Kanpur, Uttar Pradesh and related papers

विदेश मंत्रालय में राज्य मंत्री (श्री पिबत्र मार्गेरिटा): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिंदी में) सभा पटल पर रखता हूं:-

- (a) One-hundred-second Annual Report and Accounts of the British India Corporation Limited (BIC), Kanpur, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company and its subsidiary companies.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 701/18/24]

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the 48th Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Sir, I wish to make a statement regarding Status of implementation of recommendations contained in the 48th Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on 'Citizen's Data Security and Privacy'.

[Placed in Library. See No. L.T. 522/18/24]